

(b) the names of the places where Public Call Offices and Telephone Exchanges have been set up; and

(c) the time by which Public Call Offices and Telephone Exchanges are likely to be set up at the remaining places ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The names of places which were proposed for setting up Long Distance Public Call Offices and Telephone Exchanges are given below :-

**LDPCOs****TELEPHONE EXCHANGES**

- |                   |                    |
|-------------------|--------------------|
| 1. Pinjrat        | 1. Dolwan          |
| 2. Sara           | 2. Kawas           |
| 3. Panchol        | 3. Areth           |
| 4. Nogama         | 4. Sanchin         |
| 5. Degadia-Borsad | 5. Kamrej          |
| 6. Balpur         | 6. Jhanka          |
| 7. Amba           | 7. Bhodan          |
| 8. Gopal Pura     | 8. Onjal           |
| 9. Marpada        | 9. Omarpada        |
| 10. Bolar         | 10. Dongri-Chikhli |
| 11. Raigadh       | 11. Kakrapar       |
| 12. Jeveldi       |                    |
| 13. Fulvadi       |                    |
| 14. Bhilwada      |                    |
| 15. Zangri        |                    |
| 16. Karanji       |                    |

(b) The names of places where Long Distance Public Call Offices and Telephone Exchanges have been set up are given below :-

**LDPCO****TELEPHONE EXCHANGES**

- |                   |             |
|-------------------|-------------|
| 1. Pinjrat        | 1. Dolwan   |
| 2. Sara           | 2. Kawas    |
| 3. Panchol        | 3. Areth    |
| 4. Nogama         | 4. Sanchin  |
| 5. Degadia-Borsad | 5. Kamrej   |
| 6. Balpur         | 6. Jhanka   |
| 7. Amba           | 7. Onjal    |
| 8. Gopalpura      | 8. Omarpada |
| 9. Marpada        | 9. Bhudan   |

(c) Public Call Offices and Telephone Exchanges at the remaining places are likely to be set up during 1985-86.

[English]

**Naval Base on Western Coast**

1149. SHRI HUSSAIN DALWAI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any proposal to start a Naval base on Western Coast of India ;

(b) whether the location of the proposed Naval base has been finalised ; and

(c) if so, the name of that place ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (c) . Yes, Sir. The Government is considering a proposal to set up a Naval project at Karwar in Karnataka.

**Naval Training School on Western Coast**

1150. SHRI HUSSAIN DALWAI : Will the Minister of DEFENCE be pleased to state :

(a) whether Government have any concrete proposal to start naval training school on the western coast of India to encourage seafaring activities of coastal population; and

(b) if so, the location of the training school ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) and (b). Yes, Sir. It has been decided to establish an Academy at Ezhimala in Cannanore district in Kerala for training of Naval officers. The first phase of a Shore-based Academy to train officers for the Merchant Navy at Karve, Bombay, has also been sanctioned. The facilities in these training institutions will be open to all eligible Indians.

**Petroleum Production**

1151. SHRI HUSSAIN DALWAI : Will the Minister of PETROLEUM be pleased to state :

(a) the total output of petroleum production in the country ;

(b) the percentage of the petroleum production to the annual requirement ; and

(c) the target date fixed by Government

for increasing the petroleum production to meet the total requirement ?

**THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :** (a) and (b) . 26.19 million tonnes crude oil was produced till and February during the current financial year. This meets roughly 69% of our requirements.

(c) No such date has been fixed by the Government.

#### Steps to export products of women Entrepreneurs

1152. Will the Minister of **INDUSTRY AND COMPANY AFFAIRS** be pleased to state :

(a) whether Government have taken any steps so far or propose to take to export the products of women entrepreneurs in the country ; and

(b) if so, in what ways ?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) :** (a) No special assistance is given to women entrepreneurs for export. However, women entrepreneurs are eligible for all facilities and incentives provided by the Government for exports.

(b) Does not arise.

#### Legal Aid to Poor

1153. **SHRI V. SOBHANADREESWARA RAO :** Will the Minister of **LAW AND JUSTICE** be pleased to state :

(a) whether the amount allotted under 'Legal Aid to Poor Scheme' is not spent fully by several States, thereby denying justice to poor ; and

(b) if so, whether Union Government propose to give direction to the State Governments to implement the said scheme in right earnest and fully utilise the funds earmarked for it ?

**THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) :** (a) According to the information received from the Committee for implementing Legal Aid Schemes, constituted by the Government for implementing legal aid schemes, the meagre funds made available for Legal Aid to poor have been, by and large, utilized by the respective Legal Aid and Advice Boards of the States.

(b) Does not arise.

[Translation]

#### Production of Medicines

1154. **SHRI KRISHAN PRATAP SINGH:** Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state :

(a) the names of those ten medicines consumption of which is the highest in the country ;

(b) the quantum of production of these medicines in public and private sectors separately ;

(c) the extent of increase in the prices of these medicines during the last three years, year-wise ; and

(d) the steps taken and proposed to be taken by the Government to make these medicines available at low prices ?

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** (a) and (b) . Names of drugs having mass consumption along with their production in the Public Sector and Private Sector during the year 1983-84 are given in the attached Statement-I.

(c) Details showing the extent of changes in their prices during the last three years is given in the attached statement-II.

(d) The prices of these drugs are regulated under the provisions of Drugs (Prices Control) Order, 1979. This, coupled with approval of adequate capacity under Industries (Development and Regulation) Act, ensures adequate availability of drugs at reasonable prices.